

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 22.09.2020**

MORNING SESSION	AFTERNOON SESSION
Hearing	ISSUES
1. Crime 48/2020 TS Halli PS	23.OS 69/2019
2. Crime 49/2020 NGPS	HEARING
3. Crime 86/2020 NGPS	24.OS 333/2011
4. Crl. Misc.179/2020	25.OS 379/2013
5. Crl. Misc. 185/2020	26.OS 29/2015
PLEA	27.OS 201/2015
6. CC 1141/2020	28.OS 273/2016
7. CC 1147/2020	29.OS 247/2018
8. CC 1171/2020	30.OS 213/2019
9. CC 1201/2020	31.OS 59/2020
10. CC 1219/2020	32.OS 137/2020
11. CC 1178/2020	33.OS 187/2019
12. CC 1052/2020	34. Misc. 19/2015
13. CC 1058/2020	35. OS 217/2020(Muniyappa V/s Srinivasa)
14. CC 1299/2020	36. OS 219/2020 (Muniyamma Vs. Rathnamma)
15. CC 1400/2020	
16. CC 1267/2020	
17. CC 1180/2020	
18. CC 1209/2020	
19. CC 1268/2020	
20. CC 1031/2020	
21. CC 1032/2020	
22. CC 1034/2020	

Hosakote
Dated: - 21.09.2020

Girish 21/09/2020
Addl. Civil Judge & JMFC., Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing
4. during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

*Cases at sl NO 6 to 22 are Represented by Sri nagesh
et. R. and Sri Balawaraj Kadimane Advocates .*